

Government of Odisha Office of Special Relief Commissioner

No.7475/R&DM(DM) Date: 24.12.2021 ORDER

In partial modification of the Government of Odisha in Revenue & DM (Disaster Management) Department order No.7458/R&DM(DM) dated 24.12.2021, the State Government do hereby make the **following modification** to the said order, namely:-

In paragraph- 3 "restrictions from 25th December, 2021 till 2nd January, 2022" may be read as "restrictions on 25th December, 2021 and 31st December, 2021 to 2nd January, 2022."

All other conditions contained in Order No. No. 7458/R&DM(DM) dated 24.12.2021 shall remain unchanged.

By order of the Governor

Chief Secretary, Odisha

Memo No. 7476/R&DM(DM) Date: 24.12.2021

Copy forwarded to the Private Secretary to Hon'ble Chief Minister/ Private Secretary to all Ministers/ Chief Secretary/ Development Commissioner/ Agriculture Production Commissioner for kind information.

Special Relief Commissioner & Additional Chief Secretary to Govt. (Disaster Management)

Memo No. 7477/R&DM(DM) Date: 24.12.2021

Copy forwarded to the Addl. Chief Secretary/ Principal Secretary/ Commissioner-cum-Secretary of all Departments/ Director General of Police/ Director General of Police, Fire Services/ Police Commissioner, Bhubaneswar-Cuttack/ All RDCs/ All Collectors/ Superintendents of Police/ All Municipal Commissioners for kind information and immediate necessary action.

Special Relief Commissioner & Additional Chief Secretary to Govt. (Disaster Management)